# Opening of branches by foreign banks in the country

## 166. SHRI SURESH KALMADI: SHRI RAJNI RANJAN SAHU:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government propose to allow more foreign banks to open their branches in India and

(b) if so, what are the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DAL-BIR SINGH): (a) and (b) The information is being collected and will be laid on the Table of the House.

#### Export obligations *ot* M|S Pepsi Foods

167. SHRI DIPEN GHOSH: Will the Minister of COMMERCE be pleased to refer to the legal agreement, M/s. Pepsi Foods has entered with Government of India on 14th September, 1989 and state:

(a) whether M/s. Pepsi Foods has furnished its annual report to the Chief Controller of Imports and Exports with copy to his Ministry regarding production, and exports, during the previous financial year, duly signed by a Chartered Accountant;

(b) if so, whether M/s. Pepsi roods has fulfilled its exports obligation as per the agreement; and

(c) if not, what action is being taken against the company?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) No, Sir.

(b) Does not arise.

(c) A Show Cause notice has been issued to the firm.

## **Export by Pepsi Foods**

to Questions

168. SHRI DIPEN GHOSH: Will **the** Minister of COMMERCE be pleased **to** refer to the answer to Unstarred Question 98 given in the Rajya Sabha on the 27th December, 1990 and state:

(a) what quantity and percentage of the processed potato/grain foods produced by M/s. Pepsi Foods have been exported; and

(b) what action has been taken against the company if no processed potato/grain foods has been exported by M/s. Pepsi Foods?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) Nil.

(b) A Show Cause Notice has been issued to the firm.

### **Combating AIDS**

169. SHRI MENTAY PADMANA BHAM: Will the Minister of HEALTH: AND FAMILY WELFARE be pleased »o state:

(a) whether Indian Council of Medical Research has made many recommendations to combat AIDS;

(b) if so, what are the details thereof and the follow up action :laken thereon; and

(c) whether any scientific census will be launched to detect actual number of AIDS carries and also the potential AIDS carriers in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI): (a) Yes.

(b) and (c) The Indian Council of Medical Research has recommended phased initiation of screening of donated blood; establishment of clinical facility for counselling and care of sero-positivs persons and AIDS cases; hospital policy for care of HIV infected persons including AIDS patients and sentinel surveillance for **HIV**